

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 36

Dated Guwahati, the 7th April, 2011

In supersession of all earlier orders, Shri Santosh Nath, Asstt. Registrar (Information), Gauhati High Court, Guwahati, in addition to his own duties, is entrusted with the duty of collection of the FR / NFR Judgments / Decisions etc. from concerned Private Secretary(ies) and making them available to Correspondence Section of the Registry and also to ensure the regular supply of FR Judgments / Decisions etc. to concerned Agents / Publishers through Correspondence Section.

By Order,

Sd/- P.K. Saikia,

REGISTRAR GENERAL

Memo No. HC. VI – 50/2002/ 1537-50 /STT. Dated 7th April, 2011